GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA

UNSTARRED QUESTION NO.: 2722

(TO BE ANSWERED ON THE 18th August 2025)

IMPACT OF REGULATORY AND GEOPOLITICAL DISRUPTIONS ON AIR TRAVEL

2722. SMT RANJEET RANJAN SMT PHULO DEVI NETAM

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the number of flights cancelled and rescheduled by Indian airlines in 2025 due to regulatory issues and foreign political upheaval, countrywise and airline-wise;
- (b) the impact of these on passenger traffic and airline revenues; and
- (c) measures being taken to ensure the continuation of operations and to provide assistance to passengers affected by cancelled and rescheduled international flights?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): The details of airline-wise number of flights cancelled/rescheduled due to regulatory issues and geopolitical issues for the year 2025 are at **Annexure**.
- (b): Airlines incur costs due to delays and cancellations, including additional fuel, crew overtime, maintenance, airport fees, and rebooking expenses. Further, Airlines are required to provide refunds or compensation to passengers for cancellations or significant delays. Passengers carried by domestic airlines during January-June 2025 registered a growth of 7.34 % as compared to the corresponding period of the previous year.
- (c): In the event of flight cancellations, DGCA has issued Civil Aviation Requirement (CAR) Section 3, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights".

Annexure

Details of Airline-wise number of flights cancelled/rescheduled

2025 (till 30 th June)		
Airlines	Total Departures	No. of flights cancelled
Air India Group*	161204	1468
Akasa Air	24447	64
Alliance Air	10141	499
Indigo	356811	3274
Spice Jet	19476	401
* Air India Group includes Air India Express		